

In the National Company Law Tribunal, Jaipur

Item No. 01

CP No. IB- 227/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

M/s A. K. Shorewala Securities Ltd.Applicant/Petitioners

VS.

Prayag Polytech Pvt. Ltd.Respondent

Order delivered on 05.09.2019

**Coram: DR. POONDLA BHASKARA MOHAN, JUDICIAL MEMBER
SH. RAGHU NAYYAR, TECHNICAL MEMBER**

For Petitioner (s) : Annie Singh Jhala, CS
For Respondent(s) : None appeared.

ORDER

The counsel for the applicant shall take out personal notice by SPAD/RPAD and by all other modes and file proof of service within 10 days from today. Post the matter on 16.09.2019.

Sd—

**(RAGHU NAYYAR)
TECHNICAL MEMBER**

Sd—

**(DR. POONDLA BHASKARA MOHAN)
JUDICIAL MEMBER**